

to the Government regarding the issues mentioned in *the Jansatta* news item dated 31-1-1994 after the Chief Ministers' Conference held in January, 1994, they have not briefed the press in this regard. The Minister for Internal Security did not visit Malda on 28.1.1994 at all.

The Chief Minister, West Bengal, had raised the issue that mixing of voters' card with identify card in infiltration-prone areas will be duplicating the exercise, and it will not serve any useful purpose.

The variations which occurred in population in the border districts of West Bengal during the last 20 years are attached as Annexure [Appendix 170 An-rievjrc No. 511

Payment of relief to Kashmiri Migrants in Ghaziabad

2434. CHOWDHRY HARI SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 2882 given in the Rajya Sabha on 22nd December, 1993 and state:

(a) the reasons for non-disbursement of relief to the Kashmiri migrants in Ghaziabad District after March, 1993 till date in spite of the Central advice to the Uttar Pradesh Government to pay such relief expeditiously; and

(b) whether Government are aware that some Kashmiri migrants in Ghaziabad District in Uttar Pradesh have not received the relief even from March, 1992 and if so, the reasons therefor and the action taken or proposed to be taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) The State Government has been reminded and requested to make available the required funds urgently.

(b) According to available information in the case of 52 families residing

in Tehsil Dadri, District Ghaziabad payments have not been made since different dates from June to December, 1992.

ISI Activities in Assam

2435. SHRI GURUDAS DAS
GUPTA: SHRI. N. E.
BAILARAMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Assam Chief Minister, Hheshwar Saikia had written to Central Government in 1992 about the presence and activities of Pakistan's military intelligence agency-ISI in the State; and

(b) if so, what are the details thereof and what action was taken by the Union Government to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEEDV. (a) No, Sir.

(b) Does not arise.

Publication of Islamic Encyclopedia

2436. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that an Islamic Encyclopedia in Malayalam (Islam Vignhana Kosham) has been published by a Kozhikode-based publishing company;

(b) whether the world map published on the opening pages of the encyclopaedia shows Kashmir a part of Pakistan;

(c) whether it is a fact that the present Education Minister of Kerala, Shri E. T. Mohammad Basheer, is a Member of the Advisory Board under whose guidance the encyclopaedia was prepared; and

(d) if the answer to the above questions are in the affirmative, what action Government propose to take in the matter?